

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 12.02.2024**

**Misc. Application No. 1505 of 2023**  
**And**  
**Misc. Application No. 1506 of 2023**  
**And**  
**Appeal No. 33 of 2024**

Kas Capital Fund Ltd.

...Appellant

Versus

Securities and Exchange Board of India

...Respondent

Mr. Abhiraj Arora, Advocate with Ms. Samreen Fatima,  
Mr. Harshvardhan Nankani, and Mr. Deepanshu Agarwal,  
Advocates i/b Economic Laws Practice for the Appellant.

ORDER:

1. Adjourned on the request of the appellant. List for  
admission on March 05, 2024.

Ms. Meera Swarup  
Technical Member

12.02.2024  
PK